

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.03-IA/865(AHM)2024  
in  
C.P.(IB)/184(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Canara Bank,ARM Branch  
V/s  
Bhavana Rohit Shah

.....Applicant

.....Respondent

**Order delivered on: 7/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv. a.w Ms. Pragati Bansal, Adv  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

This is an application filed by the applicant/RP to take on record the Report of Applicant dated 27.5.2024 on Repayment Plan submitted by Mrs. Bhavna Rohit Shah, Personal Guarantor to M/s. Woodman Trading Company Private Limited. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/865(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**